NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM No.14
IA (IBC) No.52/GB/2022
In C.P. (IB) No. 10/GB/2021

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Subrata Kumar Dash, Member (T): **Video Conference**

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023

In the matter of: Vishal Ghisulal Jain, RP
V/s
Ananta Charan Nayak and 5 others

Section: Under Section 60(5) of IBC, 2016 read with Section 425 of Companies Act, 2013

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. A. PURUSOTHAMAN	Advocate	RP	Present in Video
2.	MR. V.G. JAIN	RP	In person	Conference
3.	MR. A. C. NAYAK	in person	R-1	
4.	Mrs. S. NAYAK	in person	R-5	
5.	MR. B. NAYAK	in person	R-3	

O R D E R
Date of Order: 19.05.2023

The matter is taken up for hearing through Video Conferencing. Heard the parties present.

2. **List the present IA along with the connected matters on 01.06.2023.**

Sd/-

(Subrata Kumar Dash)
Member (Technical) &
Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial) &
Adjudicating Authority